

[Shri Shaw Nawaz Khan] the Mines Vocational Training Rules, 1966.

- (ii) Notification G.S.R. No. 516, dated the 1st April, 1966, publishing the Mines Creche Rules, 1966. [Placed in Library. See No. LT-6154/66 for (i) and (ii)].

**GOVERNMENT OF KERALA
NOTIFICATION**

SHRI SHAH NAWAZ KHAN: Sir, I beg to lay on the Table a copy of Notification S.R.O. No. 72/66, dated the 3rd February, 1966, issued by the Government of Kerala, under sub-section (3) of section 12 of the Kerala Industrial Establishments (National and Festival Holidays) Act, 1958. [Placed in Library. See No. LT-6280/66.]

**I. MAIN CONCLUSIONS OF THE SECOND
SESSION OF THE INDUSTRIAL COMMITTEE
ON TANNERIES AND LEATHER GOODS
MANUFACTORIES.**

**II. MAIN CONCLUSIONS OF THE FIRST
SESSION OF THE INDUSTRIAL COM-
MITTEE ON ROAD TRANSPORT.**

**III. MAIN CONCLUSIONS OF THE 24TH
SESSION OF THE STANDING LABOUR
COMMITTEE.**

**IV. MAIN CONCLUSIONS OF THE FIRST
SESSION OF THE INDUSTRIAL COM-
MITTEE ON CHEMICAL INDUSTRY.**

SHRI SHAH NAWAZ KHAN: Sir, I beg to lay on the Table a copy each of the following papers:—

- (i) Main conclusions of the Second Session of the Industrial Committee on Tanneries and Leather Goods Manufactories held at Agra on February 6, 1966. [Placed in Library. See No. LT-6149/66].

- (iv) Main conclusions of the First Session of the Industrial Committee on Road Transport held in New Delhi on February 25, 1966. [Placed in Library. See No. LT-6150/66.]

Main conclusions of the 24th Session of the Standing Labour Committee held in New Delhi on February 13-14, 1966. [Placed in Library. See No. LT-6151/66.]

- (v) Main conclusions of the First Session of the Industrial Committee on Chemical Industry held in Bombay on March 13, 1966. [Placed in Library. See No. LT-6152/66.]

**ANNUAL REPORT AND ACCOUNTS (1964-65)
OF THE SALAR JUNG MUSEUM BOARD AND
AUDIT REPORT THEREON.**

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION [DR. (SHRIMATI) T. S. SOUNDARAM RAMACHANDRAN] : I beg to lay on the Table a copy of the Annual Report and Accounts of the Salar Jung Museum Board, Hyderabad, for the year 1964-65, together with the Audit Report on the Accounts. [Placed in Library. See No. LT-6085/66]

**I. REPORT OF THE STUDY TEAM ON
IMPORT AND EXPORT TRADE CONTROL
ORGANISATION (PART II).**

**II. GOVERNMENT RESOLUTION No. 2(5),
65-0 & M.**

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI M. SHAFI QURESHI): Sir, I beg to lay on the Table a copy each of the following papers:—

- (i) Report of the Study Team on Import and Export Trade Control Organisation (Part II). [Placed in Library. See No. LT-6234/66.]

- (ii) Government Resolution No. 2(5)/65-O & M, dated the 5th May, 1966. [Placed in Library. See No. LT-6235/66]

**FIFTY-THIRD REPORT OF THE
PUBLIC ACCOUNTS COMMITTEE
(1965-66)**

श्री महाबोर प्रसाद भार्गव (उत्तर प्रदेश) :
सभापति जी, मैं आपकी आज्ञा से विनियोग
लेखे (रेलवे) 1963-64 और लेखापरीक्षा
प्रतिवेदन (रेलवे) 1965 पर लोक लेखा
समिति (1965-66) के तिरपनवे प्रतिवेदन
की एक प्रति सभा गटन पर रख रहा हूँ।